

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1637

ANSWERED ON:30.11.2009

HARIYALI GUIDELINE SCHEME UNDER IWDP

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the Hariyali Guideline Scheme under Integrated Wastelands Development Programme (IWDP) alongwith the amount allocated, released, utilised and achievement made for the said scheme during each of the last three years and the current year, State-wise; and

(b) the manner in which the amounts allocated and spent for the said scheme?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT(SHRI SISIR KUMAR ADHIKARI)

(a) The Department of Land Resources has been implementing three area development programmes viz., Integrated Wasteland Development Programme (IWDP), Drought Prone Areas Programme (DPAP) and Desert Development Programme (DDP) under Hariyali Guidelines. These Guidelines have come into force w.e.f. 1.4.2003. The basic objective of the Integrated Wasteland Development Programme is to check land degradation by treatment of non-forest wastelands on watershed basis and to strengthen the natural resources through community participation and empowerment. Under the scheme development of wastelands is done based on village/micro watershed plans, promoting overall economic development and improving socio-economic conditions of the resource poor and disadvantaged sections inhabiting the programme areas through the use of local knowledge and use of simple, easy and affordable solutions. The major land based activities are soil and moisture conservation works, water harvesting, afforestation, pasture development and horticulture. Under the Hariyali Guidelines the projects are implemented mainly through the Zilla Parishad (ZP)/ District Rural Development Agency (DRDA). At the field level, the Gram Panchayats implement the projects under the overall supervision and guidance of the Project Implementing Agency (PIA). The projects under IWDP are sanctioned at a cost norm of Rs. 6,000 per ha. in which the central share is Rs. 5500 and the state share is Rs. 500. Under Hariyali Guidelines, the project period is 5 years and the funds are released in installments during the project period. A subsequent installment is only released when the unspent balance with the Project Implementing Agency is less than 50 % of the amount released in previous installment. From 1.4.2008, the scheme of Integrated Wastelands Development Programme has been merged with Drought Prone Areas Programme and Desert Development Programme into an integrated and modified programme called Integrated Watershed Management Programme (IWMP) under Common Guidelines for Watershed Development Projects, 2008. The projects sanctioned under Hariyali Guidelines will continue to be implemented under the Hariyali Guidelines. No new project was sanctioned under Hariyali Guidelines from 2007-08 onwards. Emphasis was given to utilize the budget for ongoing projects to complete them quickly. The State-wise details of central share released and area treated under the Integrated Wastelands Development Programme during the last 3 years and the current year, State-wise, is given at Annexure.

(b) Since this was a demand driven scheme, there was no allocation of funds to the States. The funds under Hariyali Guidelines are released for each project in five instalments of 15%, 30%, 30%, 15% and 10%. The IWDP projects are demand driven and a subsequent installment is released when more than 50% of the funds released under the previous installment have been utilized. The funds do not lapse at the end of the financial year.